14.93

Written Answers seats in 1952 and how many were admitted from each State?

The Deputy Minis er of Health hrimati Chand, ase (a) and (Shrimati Chand asekhar): (b). A statement containing the information required is laid on the Table of the House [See Appendix V, annexure No. 27.]

#### RAILWAY OFFICERS

- 532. Shri Vittal Rao: Will the Minister of Railways be pleased to state:
- (a) the total number of class I and II officers on the different Railways of the Government of India as well as those owned by the former Native States, before re-grouping; and
- (b) the total number of class I and II officers in the six zones on the 31st January, 1953?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 2260.

(b) 2322. It may, however, be explained that apart from the strengthening of cadres required on the Western and North Eastern Railways, the increase is due to the fact that a number of posts have been sanctioned on three Railways for purely temporary purposes which will be surrendered in due course.

#### EXPORT OF FISH

533. Shri B. S. Murthy: Will the Minister of Food and Agriculture be pleased to state:

- (a) the total quantity of fish exported om India during the years 1931-32 and 1952-53;
- (b) the different varieties of fish exported;
  - (c) the value of the same; and
- (d) what steps have been taken to increase the export of fish?

The Minister of Food and Agricul-ture (Shri Kidwai): (a) to (c). A statement giving the available infor-mation is placed on the Table of the House.

(d) Fresh fish is not subject to any export restrictions but on account of the internal needs it is not considered desirable to encourage export of the desirable to encourage export or the commodity at the present stage of production. Export of dry fish also is not subject to any restrictions now. To develop exports of dry fish steps are being taken to improve the quality of the Indian product and for this purpose salt is being supplied for the curies of fish at Coverment or the curies of the the curing of fish at Government cur-ing yards at subsidized rates in a number of States. ...

### STATEMENT .

Export of fish\* during the year 1951-52 and 1952-53 (April - January)

> Quantity in Cwts Value in '000 of Rs

1951-52 1952-53 (Apr.-Jan. Quantity Value Quar ity Value

Fish dry unsalted 201,471 1,78,49 214,191 1,97,42 Fish dry salted 210,200 1,30,71 172,650 1,00,56 Fish maws & 5,234 16,72 4,461 14,98 1.74 12.280 1.39

Fish wet salted 15,476 Total of fish 432,381 3,27,66 403,612 3,23,35

\*Variety-wise classification of the exports of fish is not available.

# EXPORT OF RICE FROM ORISSA

534. Shri Janardhan Reddy: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that Orissa is exporting rice to the deficit States of India at the rate of 1,200 tons a day;
- (b) if so, what is the quantity which has been exported so far and to which States?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). During the four months November 1952 to February, 1953, a total quantity of 39,460 tons of rice was exported from Orissa to various States, which works out to an average daily despatch of 329 tons. The recipients were:--

Bihar Collieries	40	tons.
Mysore	1,200	tons.
Chandernagore	880	tons.
West Bengal	30,500	tons.
Madras	6,840	tens.

39.460 tons.

## IMPORT OF TRACTORS

535. Shri Sarmah: (a) Will the Minister of Food and Agriculture be pleased to state what is the total number of light, medium and heavy classes of tractors imported into India during the years 1949-50, 1950-51 and 1951-52 together with total value of such tractors imported?

(b) Do Government have any understanding or agreement with foreign firms supplying tractors to India for foreign